

ASSETS & LIABILITIES

(At a glance)

NAME OF THE JUDGE : JUSTICE V. RAMKUMAR
DATE OF APPOINTMENT : 14-10-2004

DECLARED ASSETS

ASSETS OF THE JUDGE

<i>IMMOVABLE PROPERTY</i>		<i>MOVABLES</i>			
Land	Buildings	Total Amount in Bank Deposits FD/SB	Gold & Silver (Weight)	Vehicles (Nos.)	Shares, Mutual Funds & Others if any
1) 1/19 share over 3.18 acres of land	2 storied ancestral house	Rs. 5,25,020/-	Gold – 15 sovereigns Silver 3 Kg.	Nil	2976 units of UTI LIC Policies for Rs. 1,96,450/- P.F. Rs. 2,53,045
2) 1.53 acres 706 Sq.Links agricultural land	No building				
3) 26 cents 925 Sq. Links of land	Two storied residential building				

LIABILITES

Particulars:-

1. Rs. 28,70,320/- Housing loan
2. Rs. 30,00,000/- personal loan

Note: **Further details available with the Hon'ble Chief Justice**

ASSETS & LIABILITIES
(At a glance)

NAME OF THE SPOUSE : APARNA RAMKUMAR

DECLARED ASSETS

ASSETS OF THE SPOUSE

<i>IMMOVABLE PROPERTY</i>		<i>MOVABLES</i>			
Land	Buildings	Total Amount in Bank Deposits FD/SB	Gold & Silver (Weight)	Vehicles (Nos.)	Shares, Mutual Funds & Others if any
1) 1/19 share over 1.75 acres of land	Quadrangle building	Rs. 3,40,000 in personal safe keeping	Gold – 35 sovereigns Silver- Nil	Nil	LIC Policy – for Rs,. 1,50,000/-
2) 1/19 share over 49 cents of land	No building				
3) 1/17 share over 1.14 acres of land	Ancestral building				

LIABILITES - Nil

Note: **Further details available with the Hon'ble Chief Justice**

ASSETS & LIABILITIES
(At a glance)

NAME OF THE DEPENDENT CHILD : RAJANI RAMKUMAR

DECLARED ASSETS

ASSETS OF THE CHILD

<i>IMMOVABLE PROPERTY</i>		<i>MOVABLES</i>			
Land	Buildings	Total Amount in Bank Deposits FD/SB	Gold & Silver (Weight)	Vehicles (Nos.)	Shares, Mutual Funds & Others if any
Nil	Nil	NIL	Gold – 10 sovereigns	Nil	100 Units of U.T.I.

LIABILITES - Nil

Note: **Further details available with the Hon'ble Chief Justice**